

D.P. Yadav has raised the matter of Larsen and Toubro, they have deliberately printed his photograph in order to malign his image and 50,000 copies of the paper have been sent to his constituency, Patna.

MR. SPEAKER: So what?

SHRI SRIKANTA JENA: You have to protect us.

MR. SPEAKER: That is what I am doing.

(Interruptions)

MR. SPEAKER: I would request the leaders of the parties to tell their Members that this cannot go on like this. I have said that I have not close that matter.

I have given an immediate remedy also.

Without understanding it, you are just arguing with me. That is not correct.

(Interruptions)

MR. SPEAKER: The hon. Members have to study the procedure in detail.

SHRIK.P. UNNIKRISHNAN: About what concerns the Members' right, even the leaders cannot restrict it. *(Interruptions)*

MR. SPEAKER: Shri Ram Naik.

[Translation]

SHRI RAM NAIK (Bombay-North): Mr. Speaker, Sir, an Adivasi girl of Chakradharup in Chaibasa district of Bihar was subjected to rape. The victim was working as collie. She narrated the gory tale to the villagers. There upon the villagers went to Baglatund where the crime was committed to inquire into the matter. The people belonging to Laghman-ati community are in majority in that village. They resorted to violence, as a result of

which some Adivasis were killed.

12.17 hrs.

[SHRI SHARAD DIGHE in the Chair]

Mr. Speaker, Sir, inquiries following the clash revealed that five people were killed as a result of the atrocities on the Adivasis. I was told that the Chief Minister of Bihar had visited the place of incident, but according to my information he did not take any follow up action. Therefore, I would request the hon. Minister of Home Affairs to make a statement in this regard in the House as it involves atrocity on an Adivasi girl and killing of five people in the caste war that followed. I hope the hon. Minister would consider my demand in view of the seriousness of the incident.

[English]

SHRI P.C. THOMAS (Muvattupuzha): There has been an incident which has been made known to me by a letter by an Indian who was travelling from New York to India by Trans World Airlines. While he reached London, there was about 12 hours delay for getting another flight. The TWA made accommodation for the travellers. But when this Indian passport holder went to the counter of the TWA and asked them for accommodation, he was told that Indian passport holders would not get this facility. There was no other explanation. He asked why was it so. Then, it was said that this was given only to European and American passport holders.

Sir, this is a grave discrimination and I would like to bring this matter to the notice of the Government since very stern action has to be taken. I got this letter only yesterday. I have written immediately to the Civil Aviation Minister. I am bringing it once again to the notice of the Minister for taking very serious action. It is learnt that such type of serious discrimination against a number of Indians

are taking place elsewhere by some agencies abroad.

SHRI MUKUL BALKRISHNA WASNIK (Buldana): Mr. Chairman, Sir, I wish to draw the attention of the Government towards the severe shortage of edible oil, rice and kerosene in the State of Maharashtra.

It is a matter of regret that though on several occasions, the State Government has submitted its representations to the Union Government, action is still awaited. The public distribution system is on the verge of collapse as quotas have not been coming from the Centre. The edible oil situation in particular is appalling. The Centre did not send its quota for the months of March, April and May at all. I repeat that for three months, the quota of edible oil was not sent to Maharashtra at all and for the month of June, it has only sent 600 metric tonnes as against the State's demand for 15,000 metric tonnes. The rice currently available is unfit for animal consumption, leave aside human beings. Kerosene too is in short supply.

The scene of empty shelves in the urban and rural Public Distribution system shops where the urban and rural poor depend on, is very frightening.

I request, through you, Mr. Chairman, the hon. Prime Minister that he should personally intervene in this matter and provide relief to the poor people in Maharashtra.

[Translation]

SHRI RABI RAY (Kendrapada): Mr. Chairman, Sir, I want to raise a matter of public importance in the House. The milk producers of the states have given a notice for strike. The milk cooperatives of Punjab, Haryana, Rajasthan and Uttar Pradesh are very much worried following the announcement of the new industrial policy. Their con-

cern is based on the apprehension that with the introduction of new economic policy, de-licensing has been done with the result that big industrial houses and multi-nationals would enter the market. Milk cooperatives are worried that supply of milk to Delhi from the milk producers, who account for 50 per cent of the total supply, would be stopped. I am raising this question because it is a basic issue. Milk cooperatives have demanded that the announcement regarding de-licensing under the new licensing policy should be withdrawn so that multi-nationals and big industrial houses do not enter the milk market. 25 million tonnes of milk is produced under the 'Operation Flood' programme. If the Government do not reconsider its decision of de-licensing, I am afraid, the cooperatives engaged in milk supply would stop supplying milk with the result that the price of milk would go up. The Ministry of Agriculture and the Ministry of Industry are concerned with it. Through you, I would urge the Government to consider reversing the de-licensing policy.

[English]

SHRI RAM KAPSE (Thane): Sir, The MTNL has taken a decision to meter a local call every three minutes both in Delhi and Bombay. Actually 50 per cent of the Exchanges are not electronically operated.

I request the Communication Minister to clarify the position as to whether the decision has been already taken and whether it will be implemented from 1st of September because three organisations from Maharashtra are organising a mercha on 20th of August against the discrimination between from crossbar and electronic exchanges.

I request the Communication Minister to please clarify the position whether they are going to implement the three minute call or not. (Interruptions)